

Notice Inviting Tender
High Court of Jharkhand, Ranchi

Letter Ref. No. 1105/Accts.

Dated: 10.06.2020

Sealed Tender are invited from the reputed firms for the purchase of Two (02) nos. of Manual portable fogging Machine/sprayer for sanitizing purpose in the Hon'ble Court at the earliest.

Sealed tender along with samples of the required articles (available with the firm, as applicable), are to be submitted in the office of the undersigned **on or before 15.06.20 till 4:30 p.m.** The tender should contain the following specifications:

1. Price quoted must be inclusive of GST,
2. Warranty/Installation cost (if any) must be mentioned,
3. Samples of the required articles are must,
4. Size with specification,
5. Minimum time required for supply of the articles must be specifically mentioned,

Note:

- a. No tender will be entertained after due date.
- b. Any further details if required, may be collected from the Office of the undersigned on any working day during 10:30 A.M. – 03:30 P.M. (Monday to Saturday).
- c. The Court reserves the right to accept or reject any or all tender without assigning any reasons.

Sd/-
Registrar (Establishment)
Jharkhand High Court, Ranchi